

	Private Companies Contribution	Amount ₹
89.	S.H.Kalkar And Company Ltd.	2,132,000.00
90.	Grt Jewelers India (P.) Ltd.	5,000,000.00
91.	Orient Refractories Rtgs Utr No. HDFCR52	4,500,000.00
92.	Orient Refractories Rtgs Utr No. HDFCR52	4,500,000.00
93.	Shree Mahavir Metalcraft Pvt Ltd.	500,000.00
94.	Hitech Extrusion LLP	250,000.00
95.	Accumax Interior Products Pvt. Ltd.	1,100,000.00
96.	Systa Met India Private Limited	600,000.00
97.	Pushpak Logistic Ssolution LLP	500,000.00
98.	Siddhi Marine Services LLP	500,000.00
99.	Dun+Bradstreet	288,920.00
100.	Pearlite Liners Pvt. Ltd.	500,000.00
101.	M/s Goa Glass Fibre Limited	500,000.00
102.	M/s Mandray Medical India Limited	720,000.00
103.	M/s Orient Refractories Limited	3,000,000.00

Setting up of STPs on polluted rivers

316. SHRI N. GOKULAKRISHNAN: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether it is a fact that Government has signed a tripartite agreement with private sector concessionaries for country's first two hybrid annuity PPP projects for setting up Sewage Treatment Plants (STPs) at many places;

(b) if so, the details thereof;

(c) whether it is also a fact that Government intends to set up such STPs for the most of the polluted rivers in the country; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SATYA PAL SINGH): (a) and (b) Yes Sir, National Mission for Clean Ganga (NMCg) has signed tripartite Concession Agreements with the Concessionaires and Project Executing Agencies for setting up

of 2 Sewage Treatment Plants (STPs) under Hybrid Annuity Model (HAM). For 50 Million Litres Per Day (MLD) STP at Ramana Varanasi, the Concession Agreement has been signed amongst between Varanasi STP Projects Private Limited, Uttar Pradesh Jal Nigam and NMCG. For the 82 MLD STP at Haridwar the Concession Agreement has been signed amongst NMCG, HNB Engineers (Haridwar) Private Ltd. and Uttarakhand Pey Jal Nigam.

(c) and (d) As part of Namami Gange Programme, NMCG has sanctioned 97 Sewerage Infrastructure projects at a cost of ₹ 14,127.49 crore for effective abatement of pollution in river Ganga, out of which 11 projects have been proposed to be taken up under this model.

Deadline for cleaning of river Ganga

317. SHRI R. VAITHILINGAM: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether it is a fact that Government has decided to fast track all projects related to Ganga cleaning;

(b) if so, the details thereof;

(c) whether it is also a fact that Government has fixed 2019 as a deadline for cleaning of river Ganga; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SATYA PAL SINGH): (a) to (d) Cleaning of river Ganga is a continuous process. All out efforts are being made by Government of India to complete all the ongoing projects by 2020. Cleaning of river Ganga is being carried out through various activities including treatment of municipal sewage, treatment of industrial effluent, river surface cleaning, rural sanitation, development of ghats and crematoria, afforestation, biodiversity, awareness creation and public outreach etc. Total 190 projects for various activities have been sanctioned, out of which, 47 numbers of projects have been completed so far. In order to ensure effective implementation and timely completion of projects, project management consultants/supervision consultants/project engineers are appointed.

Consideration of Dam Safety Bill

318. SHRI R. VAITHILINGAM: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state: